

Commercial Wind Power - Generation Based Incentive (GBI) for commercial-Wind Power projects @ Rs.050 per kwh subject to a maximum of Rs.62.50 lakh/MW, which do not avail accelerated depreciation benefit.

C: Capacity of the project in MW; ^: raised to the power

#### **Biomass Gasifier**

Special Category States (NE Region, Sikkim, Jammu and Kashmir, Himachal Pradesh and Uttarakhand)	Other States
20% higher CFA	Rs. 15,000 /KW

#### **4. Solar Power:**

- (i) Generation based incentive linked to CERC announced tariff guidelines for projects connected at 11 KV and below.
- (ii) For projects connected at 33KV and above—National Vidyut Vyapar Niagam (NVVN) to purchase power at a rate fixed by CERC.

#### **Use of Agriculture waste as biofuel**

2731. SHRI ANIL MADHAV DAVE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has conducted any research on converting agriculture waste into biofuels;
- (b) whether there is any policy developed for biofuels to improve India's energy efficiency; and
- (c) how many jobs can be created in this sector?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir. The Government has initiated Research and Development work through various scientific organizations and institutions for development of technologies for production of biofuel from agricultural wastes and residues.

(b) The National Policy on Biofuels has been notified by the Government of India in December, 2009 for accelerated development and production of biofuels and for substituting for petrol and diesel for transport and other applications.

(c) Since technology for production of biofuel from agricultural wastes is in development stage, precise estimates have not been made regarding creation of employment in this sector.